

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

Subject: Application of Smt. Namarta, Wd/o- Late Shri Stephen Matoo, Ex-Safaiwala in the Court of PDJ, Udhampur, R/o- Ward No. 17, H. No. 132, Near Forest Office Udhampur seeking her appointment on compassionate ground under S.O.- 429.

O R D E R

No: 324 of 2025/psy

Dated: 05/03/2025

Smt. Namarta, Wd/o- Late Shri Stephen Matoo, Ex-Safaiwala in the Court of Pr. District & Sessions Judge, Udhampur, R/o- Ward No. 17, H. No. 132, Near Forest Office Udhampur is hereby temporarily appointed as Safaiwala in the Pay Level SL-1 (14800-47100) on compassionate grounds under S.O. 429, The Jammu & Kashmir Rehabilitation Assistance Scheme- 2022 and is posted as such in the District Cadre Udhampur, against the available vacancy. Her qualification bar is relaxed under the said Scheme, subject to the condition that she shall acquire the requisite qualification of Matric within 02 years from the date of her appointment. Further, the upper age limit of prescribed age is also relaxed by 01 year and 10 months.

However, her appointment is subject to the following conditions:

- i) *The appointee shall join before the Principal District & Sessions Judge, Udhampur within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case adverse report about her character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, her appointment shall be deemed cancelled ab-initio and she shall have no claim on her appointment.*
- iii) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice.


(M. K. Sharma)

Principal Secretary to,
Hon'ble the Chief Justice

No: 320-28/psy-674

Dated: 05/03/2025

Copy to the :

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh
..... for information.
4. Pr. District & Sessions Judge, Udhampur for information and n/a.
5. Director Finance, High Court of J&K and Ladakh for information.
6. CPC e-Court, High Court of J&K and Ladakh, Jammu for uploading the same.
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
8. Smt. Namarta, Wd/o- Late Shri Stephen Matoo, Ex-Safaiwala in the Court of PDJ, Udhampur, R/o- Ward No. 17, H. No. 132, Near Forest Office Udhampur for compliance.
9. Order Book.


Principal Secretary to,
Hon'ble the Chief Justice